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District Calicut

78 Chengattukavu

79 Kalpetta

80 Kaniyampetta

81 Poothadi

82 Thuruthupuram

District Cannanore

83 Edlavaka

84 Muzhakunn

85 Panathody

86 Panoor

87 Payyattom

88 Pinarayi

Dandakaranaya Refugees in Assam

3043. SHRI PIUS TRIKEY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the total number of refugees who have returned from the Dandakaranaya Project and have entered Assam;

(b) whether they have been settled in that State; and

(c) if so, what steps have been taken by Government for their rehabilitation?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Government have so far no information about any displaced persons from former East Pakistan deserting from Dandakaranaya Project having entered Assam.

(b) and (c). Do not arise.

Felling of Sandalwood Trees in Tamil Nadu

3044. SHRI YADVENDRA DUTT: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether he has received a complaint from the Tamil Nadu Government regarding illicit felling of Sandalwood trees in the major forests of Tamil Nadu, which were being smuggled to Kerala, Maharashtra, Uttar Pradesh and West Bengal for exports to foreign countries; and

(b) if so, steps the Government of India are taking in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH) (a) and (b). The requisite information is being collected from the concerned State Government of Tamil Nadu and will laid on the table of the Sabha in due course.

Escalation in estimates of major Irrigation Projects under construction

3045. DR. SAROJINI MAHISHI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) what is the quantum of escalation in estimates of the major irrigation projects, now under construction due to the delay and inflation; and

(b) what steps Government have taken to cut down the escalation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) There are 36 on-going major irrigation projects in case of which escalation has taken place due to delay and inflation. Their cost estimates have gone up from Rs. 878 crores, as originally sanctioned to Rs. 2874. crores.

(b) The Third Conference of State Irrigation Ministers held in November, 1977 had, inter-alia, recommended that adequate outlays should be provided for the on-going schemes to ensure

their completion according to time-bound programme. Care is also taken during the discussions on the Annual Plans of the States that sufficient funds are provided for the on going major and medium irrigation projects for their speedy completion. An advance Plan assistance of Rs. 198.07 crores had been given to the State Governments during the years 1975-76, 1976-77 and 1977-78 for accelerating the progress on certain selected irrigation schemes.

Joint survey of Irrigation Schemes between India, Bangladesh and Nepal

3046. DR. VASANT KUMAR PANDIT: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are considering a proposal to make a combined survey of irrigation schemes between India, Bangladesh and Nepal as suggested by President Carter and Prime Minister James Callaghan during their recent visits to India; and

(b) what help has been promised by USA and UK in sponsoring such schemes for Rural development and water resources of three nations?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). During their visits President Carter and Prime Minister Callaghan evinced interest in offering assistance for joint survey and investigations for water resources development benefiting India, Bangladesh and Nepal if these countries so desired. No specific proposals in this regard are under consideration of the Government at present.

Implementation Cell to look after SC/ST Employees

3047. SHRI MAHI LAL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether implementation Cells for looking after the interests of Scheduled Castes and Scheduled Tribes

employees in matters of reservation in recruitments and promotions etc. have been created in his Ministry and Public undertakings under his Ministry, particularly in the National Seeds Corporation headed by a person belonging to SC and ST category;

(b) if so, the constitution of these cells; and

(c) if not the reasons therefor, and when these cells will be created?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

Assistance to I.C.S.S.R.

3048. PROF. P. G. MAVALANKAR: Will the MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government give any financial grant and/or other assistance to the India Council of Social Science Research;

(b) if so, full details thereof;

(c) whether Government nominate one or more or all members on the governing board of the said Council;

(d) if so, who, how and why;

(e) broad details of the international collaboration programme of the said Council for the five year period, 1974 to 1978;

(f) whether an official appraisal of the said programme was done recently by a Committee of Experts; and

(g) if so, who were in Chairman and Members, what were their findings, what recommendations did they make, and what steps are being taken by the Council and the Government in this regard in tune with the committee's Report?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-